

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

O.A.No. 485/2002

Date: 12.11.2002

Arjun Dass s/o. Jhaman Dass, aged about 63 years, Ex. Senior Message Checker and R/o Plot No.111 Vivekanand Colony, Ajay Nagar, Ajmer.

Applicant

Versus

1. Union of India through General Manager
North West Railway, Jaipur.
2. Divisional Railway Manager,
North West Railway, Ajmer.

Respondents

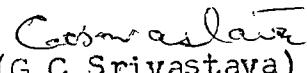
O R D E R (Oral)

Hon'ble Mr. G.C.Srivastava, Member (A)

Heard Mr. N.K. Gautam, counsel for the applicant.

Counsel for the applicant submits that he would like to withdraw the present OA in order to seek other remedies under the rules. Permission given to withdraw the OA. O.A. stands disposed of as withdrawn.


(M.L. Chauhan)
Member (J)


(G.C.Srivastava)
Member (A)